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Central Administrative Tribunal, Principal Bench

Original Application No. 1412 of 2004

M. A. No. 1189/2004

New Delhi, this the 3rd day of June, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman

Hon'ble Mr. R. K. Upadhyaya, Member (A)

1. Mrs. Kanta Malhotra,
W/o Shri D.N. Malhotra,
R/o 7-A/21 WEA Chana Market,
Karol Bagh, New Delhi
2. Bijendra Pal
S/o late Shri Chaman Lal
217, Kamla Nehru Nagar,
GZB
3. Smt. Laxmi Dhakate,
W/o Dr. Sanjay Dhakate,
J. Scientist Apartment, Maharani Bagh,
New Delhi-65
4. Dr. Keshav Kumar,
S/o Shri Ram Kishan Das
FRSL GZB
5. Shri Mahendra Singh,
S/o Shri Het Ram,
518, Gali No. 12, Kailash Nagar,
GZB

....Applicants

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Union of India & Ors. through:

The Secretary,
Govt. of India,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi
2. The Director General
DGHS, Nirman Bhawan,
New Delhi
3. The Director
Food Research and Standardization Laboratory,
Ghaziabad.
4. The Secretary,
Ministry of Finance,
North Block, New Delhi

....Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

M.A. 1189/2004

M.A is allowed subject to just exceptions. Filing of the joint application is permitted.

O.A. 1412/2004

Learned counsel for the applicants states that in the case of all Senior Scientific Assistants, they have been given higher pay scale. The disparity is being done only in the case of the applicants. The applicants contend that they are entitled to be placed in the scale of Rs.6500-10500/- from 1.1.1996.

2. In this regard, the representations of the applicants are pending consideration.

3. At this stage, therefore, we direct respondent no.1 to consider and decide the claim of the applicants in accordance with law preferably within four months of the receipt of the certified copy of the present order and communicate it to the applicants. O.A. is disposed of.



(R.K. Upadhyaya)
Member (A)



(V.S. Aggarwal)
Chairman